

आयकर अपीलीय अधिकरण “सी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, CHENNAI

माननीय श्री एस. एस. विश्वनेत्र रवि, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।
BEFORE HON’BLE SHRI S.S. VISWANETHRA RAVI, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं. ITA No.77/Chny/2024

Prastara Charitable Trust PN AID, 2 nd floor, Antila Block XS Real Vibe, Ambal Nagar, Pallikaranai, Chennai-600 100.	बनाम / Vs.	CIT (Exemption) Chennai.
स्थायी लेखासं./जी आइ आर सं./PAN/GIR No. AACTP-5116-G		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओर से/ Appellant by	:	Shri D.Anand (Advocate) -Ld. AR
प्रत्यर्थी की ओर से/ Respondent by	:	Shri P.Sajit Kumar (JCIT)-Ld.DR

सुनवाई की तारीख/Date of Hearing	:	02-05-2024
घोषणा की तारीख /Date of Pronouncement	:	07-05-2024

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing, Ld. AR placed on record a letter dated 02.05.2024 seeking withdrawal of the appeal. The Ld. Sr. DR did not object to the same.
2. Accepting the plea of Ld. AR, the appeal stand dismissed as withdrawn.

Order pronounced on 7th May, 2024

Sd/- (S. S. VISWANETHRA RAVI) न्यायिक सदस्य / JUDICIAL MEMBER
Sd/- (MANOJ KUMAR AGGARWAL) लेखक सदस्य / ACCOUNTANT MEMBER

चेन्नई Chennai; दिनांक Dated :07-05-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF